

CENTRAL ELECTRICITY REGULATORY COMMISSION  
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001  
Tel No.:011-23753915 / Fax No.:011-23753920

No. L-1/44/2010/CERC

Dated: February, 7, 2014

Subject: Draft Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) (Third Amendment) Regulations, 2014.

**PUBLIC NOTICE**

In exercise of powers conferred under Section 178 of the Electricity Act, 2003 (the Act), the Commission has made draft Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) (Third Amendment) Regulations, 2014, to amend the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010 as amended from time to time. The draft regulations and the Explanatory Memorandum are annexed to this notice and can also be downloaded from [www.cercind.gov.in](http://www.cercind.gov.in).

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with the Electricity (Procedure for Previous Publication) Rules, 2005, inviting comments/ suggestions/ objections on the draft regulations which may be sent to the undersigned latest by 25<sup>th</sup> February, 2014.

3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

sd/-  
(A.K. Saxena)  
Chief (Engineering)